

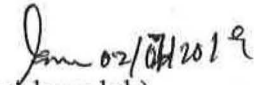
**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**(ORDERS BY THE GOVERNOR)**

**NOTIFICATION.**

Dated Shillong, the 1<sup>st</sup> July, 2019.

No. LR (A) 39/2006/Pt./9 – The Governor of Meghalaya is pleased to appoint Smti Evalarisha Rynjah as Special Public Prosecutor for conducting the case relating to No. 38 (T) of 2016, State Vrs. Vicky Syiemlieh in the Additional District Council Court, Shillong with immediate effect and until further orders.

  
(S. Kharlyngdoh)

Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LR (A) 39/2006/Pt./9-A;

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Dated Shillong, the 1<sup>st</sup> July, 2019.

Copy forwarded to: -

1. The Judge, Additional District Council Court, Shillong.
2. The Accountant General (A & E), Meghalaya, Shillong-793001. The above Additional Public Prosecutor/Additional Government Pleader shall be entitled to retaining fees of ₹ 5000/- PM and other appearance fees etc. as laid down in O.M. No. LR (B) 13/2002/Pt./147 dt. 05.09.2013.
3. The Director General of Police, Meghalaya, Shillong.
4. The Superintendent of Police, East Khasi Hills District, Shillong.
5. The Advocate concerned.
6. The Secretary of the Shillong Bar Association.
7. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
8. DIPR, Shillong.
9. The Treasury Officer, East Khasi Hills District, Shillong.
10. Law (B) Department.
11. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
12. Guard file.

By order etc.,



Under Secretary to the Govt. of Meghalaya,  
Law Department.

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